out of it. It is actually the market value of the houses which has fetched that much and if, as my hon. friend puts it, it is a profit, it will certainly go to the compensation pool.

SHRI KANHAIYALAL D. VAIDYA: May I know whether any preference has been given to refugees to purchase these houses?

SHHI J. K. BHONSLE: Yes. Sir. Entirely.

SHRI A. P. JAIN: May I point out that only refugees are allowed to bid; non-refugees are not allowed to bid in these auctions.

SHRI P. SUNDARAYYA: What happens to the person who is occupying the house at the moment if that house is auctioned to somebody else who pays more money?

SHRI A. P. JAIN: These are all empty houses. There is nobody in them. They have been lying vacant for a number of months and now they are being auctioned. So there is no question of any person suffering.

SHRI V. K. DHAGE: I want to know whether there was a representation made that these houses be allotted on a no profit no loss basis.

SHRI A. P. JAIN: Never.

SHRI V. K. DHAGE: If it is made, will the Government consider it?

MR. CHAIRMAN: That is hypothetical.

SHRI R. U. AGNIBHOJ: With this surplus money that they have got in the auctions will the Government consider the building of more houses for the displaced persons?

SHRI A. P. JAIN: The actual position is this. These houses constitute a part of the compensation pool out of which the refugees arc- going to get their compensation. Whatever money is made by the sale forms part of the compensation uool. It does not go to the Government or to any other persons, it goes to the benefit of the displaced persons as a whole.

SHRI H. P. SAKSENA: Am 1 to understand that none of these houses has been auctioned to a non-refugee?

SHRI J. K. BHONSLE: No, none

♦470. [The questioner (Shri J. V. K. Vallabharao) was absent. For answer vide col. 2983 infra. 1

PARLIAMENTARY DELEGATION TO TIKKLY

*47L. SHRI S. N. DWIVEDY: WUI the PRIME MINISTER be pleased to state:

(a) whether Government have re ceived any invitation from the Turkish Parliament for sending a Parliamentary delegation to that country;

(b) if so, whether the invitation has been accepted; and

(c) if the answer to part (b) above be in the affirmative, when the delegation is likely to leave for that country?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (al Yes.

(b) Yes

(c) Some time in November 1954.

SHRI S. N. DWIVEDY: May I know whether the selection is made by Parliament or the External Affairs Ministry tor this delegation?

SHRI ANIL K. CHANDA: The selection will be made by the Chairman of this House and the SDeaker of the Lok Sabha.

SHRI BARKATULLAH KHAN: Is it proposed that only those Members who

Have already gone to some other countries on one or other of the Govern-ment-SDonsored delegations will be selected?

SHRI ANIL K. CHANDA: The selection, as I said, is not in the hands of the Government.

SHRI KANHAIYALAL D. VAIDYA: May I know whether a similar invitation has been extended to Turkey to send a delegation to India?

MR. CHAIRMAN: They came once before

REVISION OF PAY AND ALLOWANCES OF THE MEMBERS OF I. F. S.

*472. SHRI SARDAR SINGH: Will the PRIME MINISTER be pleased to refer to the reply given to Starred Question No. 5 in the House on the 23rd November. 1953, and state whether any decision has since been taken in the matter of the revision of pay and other emoluments of the members of our Foreign Service abroad; and if so, what decision has been taken?

DEPUTY MINISTER THE FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA) : The Foreign Service Inspectorate has now been set up and the Inspectors along with a senior officer from the Ministry of Finance are at present on an inspection tour of Indian missions in Europe. They will examine the question of frais and foreign allowances of officers and staff in the light of local conditions and cost of living in each post and make suitable recommendations. Decisions will be taken on the receipt of these recommendations

SHRI SARDAR SINGH: Will the Deputy Minister tell us as to when he thinks it is likely that this matter will be decided? Because I first asked the question two years ago and again | las': November

SHRI JAWAHARLAL NEHRU: There is no finality about these matters. They

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are continually being decided and given effect to and further consideration is being given to them.

to Questions

SHRI B. GUPTA: May I know, Sir. in that case to what extent the public exchequer has been saved by reducing the salaries and allowances of those who are in the Foreign Service?

SHRI JAWAHARLAL NEHRU: Public exchequer has been what?

MR. CHAIRMAN: Saved.

SHRI JAWAHARLAL NEHRU: The public exchequer is perfectly safe. Nobody is attacking it.

SHRI B. GUPTA: I understand some of the officials abroad are given very high salaries and allowances and these I think, constitute a big drain on the public exchequer for a poor country like ours. Will the Prime Minister kindly tell us as to what he is doing to stop that drain on our wealth?

SHRI JAWAHARLAL NEHRU: The hon. Member apparently has no knowledge that there is such a thing as Foreign Service in every independent country. Presumably he wants us to wind it up and become a subordinate country to some others. The Government do not approve of that. (Interruptions).

SHRI P. SUNDARAYYA: We do not want our country to be subordinate.

(Interruptions).

MR. CHAIRMAN: Order, order.

SHRI B. GUPTA: We do not like the High Commissioners of India to ride in Rolls Royce cars and spend so much money when the people in the country are starving.

SHRI JAWAHARLAL NEHRU: Mr. Chairman, I do submit that at question time the type of observations that have been made are highly improper. If they wish to put questions about the Foreign Service, let them